

FORM A PUBLIC ANNOUNCEMENT

UNDER REGULATION 6 OF THE INSOLVENCY AND BANCROPCY
BOARD OF INDIA (INSOLVENCY RESOLUTION PROCESS
FOR CORPORATE PERSONS) REGULATIONS, 2016
**FOR THE ATTENTION OF THE CREDITORS OF
EMD SCAFFOLDING INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	EMD SCAFFOLDING INDIA PRIVATE LIMITED
2.	Date of Incorporation Of Corporate Debtor	21/08/2007
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Delhi
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U27310DL2007PTC167262
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	A-230/2, Shaheen Bagh, Gali No.7, Jamia Nagar, Okhla, New Delhi, South Delhi DL 110025
6.	Insolvency commencement date in respect of Corporate Debtor	12/01/2022 (Order received on 09th Feb 2022)
7.	Estimated date of closure of insolvency resolution process	11/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Krit Narayan Mishra IBBI/IPA-001/IP-P00441/2017-18/10784
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-3, Ashoka Apartments, Plot No. 8, Sector-12, Dwarka, New Delhi-110078 kritmassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	29A, DDA SFS Flats, Pocket 1, Sector 7 Dwarka, New Delhi – 110075 ip.cirp.emdscaffolding@gmail.com
11.	Last date for submission of claims	23 Feb 2022
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms for filing the claim	https://ibbi.gov.in/home/downloads

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of the corporate insolvency resolution process of the **EMD Scaffolding India Private Limited** on 12th Jan 2022.

The creditors of EMD Scaffolding India Private Limited, are hereby called upon to submit their claims with proof on or before 23rd Feb 2022 to the interim resolution professional at the address mentioned against the entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Date: 11/02/2022
Place: New Delhi

Sd/-

Krit Narayan Mishra

Name and Signature of Interim Resolution Professional

